

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 230 OF 2016**

**Dated: 19<sup>th</sup> October, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**TANGEDCO**

**...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

**Counsel for the Appellant(s)**

**:**

**Mr. S. Vallinayagam**

**ORDER**

Issue notice to the Respondents returnable on 17.11.2016. Dasti, in addition, is permitted.

List the matter on **17.11.2016.**

**(I.J. Kapoor)**  
**Technical Member**  
Ts/sh

**(Justice Ranjana P. Desai)**  
**Chairperson**